

**Reports and Accounts (2010-11 and 2011-12) of various Commission
and Board and related papers.**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): Sir, I lay on the Table:—

- I. (1) A copy each (in English and Hindi) of the following papers, under Section 14 of the National Commission for Women Act, 1990:—
 - (a) Annual Report and Accounts of the National Commission for Women (NCW), New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Action Taken Report on the Recommendations contained in the above Report of the Commission.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 8266/15/12]
- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the Central Social Welfare Board (CSWB), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board. [Placed in Library. *See* No. L.T. 8267/15/12]

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, merely laying Report will not do ...(*Interruptions*)... It should be discussed in the House ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: No, no. Please, not during laying of Papers ...(*Interruptions*)...

DR. NAJMA A. HEPTULLA (Madhya Pradesh): Sir, we want this Report should be discussed, if not now, atleast, in the next Session, because the Report does not reflect what is happening outside ...(*Interruptions*)... What is happening outside is not reflected in the Report ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: You can give a notice for that.